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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.05.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 243/BB/2018	For admission	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstruction & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatle) Pvt Ltd	Mrs. Dushyantha Kumar Southern Resolution Professions LLP

ADVOCATE FOR PETITIONER/s:

SHARAN A KUKREJA  
SIDDHARTH TIWARY  
(8017820879)

FOR PETITIONER  
COMPANIES

ADVOCATE FOR RESPONDENT/s:

K. DUSHYANTHA KUMAR  
9341223932

RESPONDENT

**ORDER**

Heard Shri Sharan A Kukreja along with Siddharth Tiwary, learned Counsel for the Petitioner and K. Dushyantha Kumar, learned PCS for the Respondent. Learned PCS for the Respondent requests time to explore the possibility of settlement. Post the case on **19.06.2019**.

**MEMBER(J)**

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